

**Projects under the NCLP**

1181. SHRI K. SOMAPRASAD: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) what are the projects going on under the National Child Labour Project (NCLP), the details thereof;

(b) the amount of grant-in-aid given to various agencies and NGOs during 2014-15 to 2017-18 under NCLP; and

(c) the details and address of agencies/NGOs which are working in Kerala received such fund under NCLP?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) Government is implementing the National Child Labour Project (NCLP) Scheme for rehabilitation of child labour. Under the NCLP Scheme, children in the age group of 9-14 years are rescued/withdrawn from work and enrolled in the NCLP Special Training Centres, where they are provided with bridge education, vocational training, mid day meal, stipend, health care, etc. before being mainstreamed into formal education system. Children in the age group of 5-8 years are directly linked to the formal education system through a close coordination with the Sarva Shiksha Abhiyan (SSA).

(b) The NCLP Scheme is a Central Sector Scheme. Under this Scheme, funds are provided directly to the District Project Societies headed by District Magistrate/Collector/Deputy Commissioner who in turn allocates the funds to NGOs/Voluntary Agencies, etc. for running of Special Training Centres. The Grant-in-Aid released during 2014-15 to 2017-18 under NCLP Scheme, State-wise and year-wise, is given in the Statement (*See below*).

(c) At present, no project society is running under NCLP Scheme in the State of Kerala.

***Statement***

*Grant released under NCLP Scheme State-wise during 2014-15 to 2017-18*

(₹ in lakh)

Sl. No.	Name of State	2014-15	2015-16	2016-17	2017-18
1.	Andhra Pradesh	143.33	196.58	213.01	298.12
2.	Assam	471.64	807.97	257.30	460.30

Sl. No.	Name of State	2014-15	2015-16	2016-17	2017-18
3.	Bihar	1071.82	948.42	168.92	0
4.	Chhattisgarh	432.53	26.00	0	4.00
5.	Gujarat	7.0	8.25	33.78	112.26
6.	Haryana	218.71	161.79	412.18	123.13
7.	Jammu and Kashmir	62.97	47.13	61.04	0
8.	Jharkhand	406.78	375.97	543.72	280.14
9.	Karnataka	204.60	212.08	132.26	100.53
10.	Madhya Pradesh	768.71	701.12	878.68	687.37
11.	Maharashtra	830.08	1017.66	1192.54	1338.84
12.	Nagaland	151.17	131.45	192.69	74.07
13.	Odisha	355.31	290.91	8.00	106.40
14.	Punjab	350.24	256.63	325.14	322.33
15.	Rajasthan	269.25	223.70	138.89	179.06
16.	Tamil Nadu	731.14	643.08	1015.07	749.67
17.	Telangana	521.60	547.10	475.76	323.29
18.	Uttar Pradesh	1103.72	430.07	1333.25	1176.15
19.	Uttarakhand	9.00	4.00	12.34	36.62
20.	West Bengal	2100.87	2269.34	1916.85	2227.20

#### **Increase in unemployment among graduates and post graduates**

1182. SHRI AHAMED HASSAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that unemployment has increased among graduate and post graduate degree holders in the country;

(b) if so, the details thereof and the reasons therefor;

(c) the details of total unemployed graduate and post graduate students in the country for last four years; and

(d) the details of initiatives undertaken by Government to reduce unemployment for graduate and post graduate degree holders in the country?